

PROGRAMME

09:30 am to 10:00 am	Registration
10:00 am to 10:02 am	National Anthem
10:02 am to 10:05 am	Lighting of Lamp
10:05 am to 10:10 am	Felicitation of the dignitaries
10:10 am to 10:20 am	Welcome Address Hon'ble Mr. Justice D.N. Patel, Chairperson, TDSAT
10:20 am to 10:35 am	Address by Guest of Honour Hon'ble Mr. Justice Dipankar Datta, Chief Justice, Bombay High Court
10:35 am to 10:50 am	Address by Chief Guest Hon'ble Mr. Justice Abhay Shreeniwas Oka, Judge Supreme Court of India
10:50 am to 11:00 am	Vote of thanks Shri Manjul Bajpai, President, Telecom Lawyers Association
11:00 am to 11:30 am	<i>Tea Break</i>
BUSINESS SESSION	
Moderator: Hon'ble Mr. Justice R. K. Gautam, Member, TDSAT	
11:30 am to 11:45 am	<i>"Cyber Frauds - Challenges, Remedies and Way Forward"</i> - by Shri Aseem Kumar Gupta, Principal Secretary (IT) & Adjudicating Officer, Government of Maharashtra
11:45 am to 12:00 noon	<i>"Cyber Frauds Scenario"</i> - by Ms. Sampat Meena, Joint Director, Central Bureau of Investigation, Government of India
12:00 noon to 12:15 pm	<i>"Dispute Resolution in Telecom and Broadcasting Sectors: Current Practice and Future Directions"</i> - by Shri Meet Malhotra, Sr. Advocate
12:15 pm to 12:30 pm	<i>"Interconnect Regulations and The Rights of MSOs"</i> - by Shri Vibhav Srivastava, Advocate
12:30 pm to 12:45 pm	<i>"Regulatory Adjudication: An overview of Dispute Resolution Techniques and ADR"</i> - by Shri Kunal Tandon, Advocate
12:45 pm to 12:55 pm	Interactive Session & Concluding Remarks
12:55 pm to 01:00 pm	Vote of thanks by Shri Nasir Husain, Advocate
01:00 pm to 01:02 pm	National Anthem
01:02 pm onwards	<i>Lunch</i>